

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.413

Restoration App/62/ND/2022 IN IB/492/ND/2018

IN THE MATTER OF:

Shinhan Bank	...	Applicant
Versus		
M/s Sungil India Pvt Ltd & Anr.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Kiran Martin Golla, Liquidator
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **06.12.2022**.



Vishal Rana
Court Officer
Court IV